NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.54/(MAH)/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2017

NAME OF THE PARTIES: M/s. Dexed Limited.

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act 2013.

S. No. NAME

DESIGNATION

S.P. Imarley Campany Serrelary

ORDER CP 54/14(1)/NCLT/MB/MAH/2016

For want of time, by order of the Bench, adjourned to **08.09.2017**.

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 24.08.2017

Sd/-M.K. SHRAWAT Member (Judicial)